

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 28.07.2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b><u>COMPLIANCE</u></b> 1) R.A. 236/2020 <b><u>ORDER</u></b> 2) A.S. 130/2019 3) A.S. 131/2019	<b><u>EVIDNCE</u></b> 1) S.C. 84/2018 2) S.C. 106/2018 3) S.C. 161/2018 4) S.C. 166/2018 5) S.C. 205/2018 6) S.C. 298/2018 <b><u>CUSTODY MATTERS</u></b> 7) S.C. 113/2020
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b><u>JUDGEMENT</u></b> 1) A.S. 122/2019 2) A.S. 123/2019 3) A.S. 124/2019 4) A.S. 125/2019	<b><u>JUDGEMENT</u></b> 1) S.C. 209/2018 2) S.C. 53/2019 3) S.C. 101/2019 4) S.C. 160/2019 5) S.C. 195/2019 6) S.C. 219/2019

  
28/7/2020

Prl. District & Sessions Judge  
Bengaluru Rural District  
Bengaluru

NOTE:- 1. Other cases listed on 28.07.2020 are posted to 14.08.2020.  
2. All Advocates are requested to strictly follow SOP dated  
28.05.2020, 27.06.2020 and 24.07.2020 issued by Hon'ble  
High Court of Karnataka.

II Additional District & Session Court, BRD

Cause List – 28.07.2020

<b>Sl No.</b>	<b>Case No.</b>	<b>Stage</b>
1	Spl. Case 313/2019	Objection
2	Spl. Case 165/2020	Objection
3	Spl. Case 181/2020	Objection
4	Spl. Case 208/2020	Objection
5	Spl. Case 809/2020	Objection
6	Spl. Case 812/2020	Objection
7	Spl. Case 816/2020	Objection
8	Spl. Case 820/2020	Objection
9	Spl. Case 834/2020	Objection
10	Spl. Case 168/2020	Hearing
11	CrI Misc 723/2020	Hearing
12	Spl. Case 206/2020	Hearing
13	CrI Misc 783/2020	Hearing
14	CrI Misc 797/2020	Hearing
15	CrI Misc 801/2020	Hearing
16	CrI Misc 803/2020	Hearing
17	CrI Misc 806/2020	Hearing
18	CrI Misc 807/2020	Hearing
19	CrI Misc 818/2020	Hearing
20	CrI Misc 828/2020	Hearing
21	Cr No. 40/2020	Hearing
22	Spl. Case 149/2014	Argument
23	Spl. Case 40/2009	Judgment
24	Spl. Case 81/2008	Judgment
25	Spl. Case 127/2012	Judgment
26	Spl. Case 149/2013	Judgment
27	Spl. Case 188/2014	Judgment
28	Spl. Case 242/2016	Judgment
29	Spl. Case 47/2020	HBC(JC)
30	Spl. Case 210/2020	HBC(JC)
31	Spl. Case 212/2020	HBC(JC)

Note: Other cases are adjourned as per direction  
of Hon'ble HCK

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED:28/07/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>CIVIL ARGUMENTS</u></b></p> <p>1) M.V.C. 471/14 2) R.A. 36/16 3) R.A. 39/16 4) M.C. 106/20 5) M.C. 182/20 6) R.A. 192/17</p> <p><b><u>To hear:</u></b></p> <p>1) M.C. 222/20</p> <p><b><u>Objections:</u></b></p> <p>1) CrI.Misc. 773/2020 2) CrI.Misc. 787/2020 3) CrI.Misc. 811/2020 4) CrI.Misc. 825/2020</p>	<p><b><u>ARGUMENTS</u></b></p> <p>1) CrI.A 49/2019</p> <p><b><u>Further Arguments:</u></b></p> <p>1) R.A. 60/15</p> <p><b><u>To hear</u></b></p> <p>1) CrI.Mis. 757/2020 2) CrI.Mis. 764/2020 3) CrI.Mis. 779/2020 4) CrI.Mis. 826/2020 5) CrI.Mis. 831/2020 6) CrI.Mis. 832/2020</p> <p><b><u>Objections:</u></b></p> <p>1) CrI.Misc. 827/2020</p>

Sd/-  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated:28/5/2020 issued by Hon'ble High Court of Karnataka.

Cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 28-07-2020 (Morning Session)

Sl. No	Nature of case	Case No	Stage of the case
1	Misc	9/2019	Hearing
2	P & SC	32/2020	Arguments
3	Misc	10/2016	Arguments
4	G & WC	11/2016	Arguments
5	R.A	140/2018	Arguments
6	R.A	107/2019	Arguments
7	G & WC	8/2020	Arguments
8	R.A	37/2016	Further arguments
9	R.A	138/2016	Further arguments
10	R.A	169/2016	Further arguments

Sd/-

IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.